

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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## NOTICE


It is notified for the information of all concerned that due to non-availability of Hon'ble Mr. Justice Dhiraj Singh Thakur on 19<sup>th</sup> & 23<sup>rd</sup> July, 2021, the cases listed on the said dates before the Division Bench comprising Hon'ble Mr. Justice Dhiraj Singh Thakur and Hon'ble Mr. Justice Puneet Gupta shall now be taken up by the Special Division Bench comprising Hon'ble Mrs. Justice Sindhu Sharma and Hon'ble Mr. Justice Puneet Gupta during the first half of both the days.

Further, the cases listed before Hon'ble Mrs. Justice Sindhu Sharma in Single Bench shall be taken up after lunch. The beginning half of the listed matters shall be taken up by Hon'ble Mrs. Justice Sindhu Sharma and remaining half by Hon'ble Mr. Justice Puneet Gupta.

**By Order.**

**All concerned to note.**

Dated :17.07.2021

  
Registrar Judicial  
17.7.21